## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3744
ANSWERED ON:13.02.2014
NON OPERATIONAL AIRPORTS
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has suffered losses on account of maintenance of non-operational airports during each of the last three years and the current year;
- (b) if so, the details thereof;
- (c) the time by which such non-operational airports are likely to be made operational; and
- (d) the other remedial measures taken/ being taken by the Government in this regard?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) & (b): Yes, Madam. Details of losses suffered by Airports Authority of India (AAI) in respect of non-operational airports belonging to AAI during 2009-10, 2010-11 and 2011-12 are at Annexure-I.
- (c) & (d): Development of airports is a continuous process subject to their viability for commercial operations. Further as there are several constraints including non-availability of adequate land for expansion of runways no specific time lines can be given to operationalise these airports. Some of these non-operational airports are not viable for development and scheduled airline operators have not shown interest to operate regular flights as these airports are not commercially viable and have no adequate traffic demands. However, following steps have been taken to encourage operation of flights to some of the low density/ non-operational airports:
- (i) No landing charges levied on aircraft with maximum certified capacity of below 80 seats being operated by domestic scheduled airlines and helicopters of all types for operation at AAI airports except at Chennai and Kolkata airports.
- (ii) Landing and parking charges at all airports in the North-East Region, Jammu & Kashmir, Andaman & Nicobar Islands and Lakshadweep (other than Defence airports) reduced by 25% of the current rates for domestic scheduled airlines.
- (iii) Night parking charges between 2200 hours and 0600 hours kept at 50% of the existing parking charges at all AAI airports except at Chennai and Kolkata airports;
- (iv) Waiver of night parking charges for aircraft of domestic operators at airports located in States where the State Government levies VAT on ATF at 5% or below. and ;
- (v) If an existing airline plans a new flight to connect new stations at airports located in Tier-II and Tier-III cities from Tier-I city and viceversa or in between two or more Tier-II and Tier-III cities, then the same is given priority over other airlines for allocation of slots as per the slot allocation guidelines.

STATEMENT OF LOSSES OF NON-OPERATIONAL AIRPORTS DURING LAST THREE YEARS

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(Rs in crores)
S.No. NAME OF THE STATE AIRPORTS 2009-10 2010-11 2011-12
1. ARUNACHAL PRADESH DAPARIZO 0.00 0.00 0.00
2.
     PASSIGHAT 2.26 0.00 0.00
      TEZU 0.28 0.25 0.41
4. ANDHRA PRADESH KADAPA 0.92 3.69 3.70
      DONAKONDA 0.00 0.00 0.00
5.
      NADIRGUL 0.00 0.00 0.00
6.
    WARANGAL 0.00 0.00 0.00
7
8. ASSAM RUPSI 0.00 0.00 0.00
9.
     SHELLA 0.00 0.00 0.00
10. BIHAR JOGBANI 0.00 0.00 0.00
11. RAXAUL 0.00 0.00 0.00
       MUZAFFURPUR 0.00 0.00 0.00
12.
13. CHATTISGARH BILASPUR 0.00 0.00 0.00
14. GUJARAT DESSAR (PALANPUR) 0.00 0.00 0.00 15. JHARKHAND CHAKULIA 0.00 0.00 0.00
    DEOGHAR 0.00 0.00 0.00
16.
17. MADHYA PRADESH KHANDWA
                              0.00 0.00 0.00
      PANNA 0.00 0.00 0.00
18.
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19. SATNA 0.00 0.00 0.00
20. MIZORAM AIZAWL(TURIAL) 0.00 0.00 0.00
21. ODISHA JHARSUGUDA 1.78 698 2.33
22. RAJASHTHAN KISHANGARH 0.00 0.00 0.00
23. TAMILNADU VELLORE 0.13 0.18 016
24. TRIPURA KAILASHAR 0.46 0.01 0.00
25. KAMALPUR 0.00 0.00 0.00
26. KHOWAI 0.08 0.00 0.00
27. UTTAR PRADESH LALITPUR 0.00 0.00 0.00
28. WEST BENGAL ASANSOL 0.00 0.00 0.00
29. BALURGHAT 0.09 1.75 0.14
30. COOCH BEHAR 1.55 5.94 4.28
31. MALDA 0.52 0.43 0.44
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TOTAL 8.07 19.23 11.46